

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 168 OF 2019 & IA No. 510 OF 2019**

**Dated: 30th October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

**In the matter of:**

**Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. .... Appellant(s)**

**Versus**

**Adani Power (Mundra) Limited & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ranjitha Ramachandran  
Poorva Saigal  
Anushree Bardhan  
Shubham Arya  
Pulkit Agarwal  
Arvind Kumar Dubey For App1  
Ranjitha Ramachandran  
Poorva Saigal  
Anushree Bardhan  
Shubham Arya  
Pulkit Agarwal  
Arvind Kumar Dubey For App2

Counsel for the Respondent(s) : Amit Kapur  
Poonam Verma  
Abiha Zaidi  
Aparajita Upadhyay For Res1

**ORDER**

At the request of learned counsel for the parties, list this matter  
on **20.11.2019 at 02.30 p.m.**

**S.D. Dubey  
Technical Member (electricity)**

**Justice Manjula Chellur  
Chairperson**

PR